NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/28/2016

NAME OF THE PETITIONER(S)

: Industrial Venture Capital Ltd

NAME OF THE RESPONDENT(S)

: Archana Spinners Private Limited and 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

H. KARTHER SECHADRE

for R1-3 & R5 & R6

2) For. T. K. Bhaskar Prigadarshini N Keerthi Krishna

Albert Jain

ORDER

Counsel representing both the parties are present and prayed time for submitting arguments. Time extended at request. Put up on 18.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)